



3. We require the respondents 1 and 2 within two weeks to put it on an affidavit that Mahim Nature Park is already excluded from the project area. Also, whether there is any plan for including the said park in the project area shall also be indicated in such affidavit.
4. List the PIL petition on **2<sup>nd</sup> January, 2023**.

**(ABHAY AHUJA, J.)**

**(CHIEF JUSTICE)**